NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/53/2016 : V.P. Abdul Kareem NAME OF THE PETITIONER(S) : Glosoft Technologies Private Limited & 2 others NAME OF THE RESPONDENT(S) **UNDER SECTION** : 397/398 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM PREETHI. S. ARMU Coursel for Resplt counsel for petitioner 2. Inthiaz Ahmed. V.K.

ORDER

For K. Growtham Kuman

Counsel for petitioner present. Counsel for R1 to R3 present and stated that the senior counsel could not attend before the Adjudicating Authority for making submissions today and sought time for making submissions in relation to the civil suit filed by the petitioner which was disposed of by the District Judge, Kozhikode and appeal pending before the Hon'ble High Court of Kerala. Time extended at request. Put up on 13.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)